

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-516(ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
02.02.2018**

**NAME OF THE COMPANY: IFCI Ltd. Vs. Cedar Infonet Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner:	Mr. Narendra Singh, Advocate		
	For the Respondent:	Ms. Pracheta Kar, Advocate		

**ORDER**

Request for an adjournment is being made on behalf of the Respondent which is not been objected to by the Ld. Counsel for the Petitioner. In view of the same, adjourned to 12<sup>th</sup> February, 2018.

*-s-d-1*

**(Deepa Krishan)  
Member (T)**

*-s-d-1*

**(Ina Malhotra)  
Member (J)**